



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
56	WA/183/2020 FIXED	THE CHAIRMAN CUM MANAGING DIRECTOR, ASSAM POLICE HOUSING CORPORATION LTD. Versus SRI JAGAT BARUAH AND 2 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	MR. M U MAHMUD MR. CHARAN DEKA FOR CAVEATOR
57	WA/222/2022 FIXED	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/1903/2022 in WA/222/2022	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
ORDERS				
58	WP(C)/989/2022 FIXED	RUMA SAHARIA AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS. C BARMAN	SC, SEC. EDU. SC, N C T E
59	WITH WP(C)/6082/2021	DOLLY MAHANTA AND 23 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
60	WITH WP(C)/386/2022	BITTU BARMAN AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG	SC, SEC. EDU.
61	WITH WP(C)/453/2022	BISHAL SHARMA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.

62	WITH WP(C)/660/2022	JASMIN BASUMATARY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN	SC, SEC. EDU. SC, N C T E
63	I.A.(Civil)/2105/2022 FIXED in WA/8129/2022 WITH WA/8129/2022 (Filing Number)	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS	DR G J SHARMA MR S HUSSAIN	SC, EDU
	WITH I.A.(Civil)/2103/2022	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	SC, EDU
64	WITH WA/186/2022	THE STATE OF ASSAM AND 4 ORS. Versus DIPANKAR GOGOI AND 792 ORS	SC, SEC. EDU. GA, ASSAM SC. EDU.	MS. M SARMAH (r-689) MS D BORGOHAIN (r-689) MR. P GOHAIN (r-689) MS. K BARUAH (r-689)
	WITH I.A.(Civil)/1852/2022 in WA/186/2022	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, SEC. EDU.
65	WITH WA/215/2022	BANJIT BAISHYA AND 231 ORS. Versus DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	SC, SEC. EDU.
66	I.A.(Civil)/2129/2022 B/O, CONNECTED WITH ITEM NO. 40 OF DAILY CAUSE LIST in WP(C)/28/2021	HAMJANA HOJAI AND 2 ORS. Versus BONDITA BORAH AND 18 ORS.	MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM SC, APSC MS. S S SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022
18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS
THIS BENCH WILL RISE AT 2:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

20	I.A.(CrI.)/378/2022 (CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST), B/O in CrI.A./167/2021	TULULA PONGEN Versus NATIONAL INVESTIGATION AGENCY (NIA)	MR. S DUTTA	SC. NIA
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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
	WITH			
2	Arb.P./3/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
	WITH			
3	Arb.P./4/2020	BIKASH ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
	WITH			
4	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
	WITH			
5	Arb.P./22/2020 FIXED	M/S. RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	MR B SARMAH MS G SARMAH SC, NF RLY
	WITH			
6	Arb.P./32/2020	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. B K DAS SC, RAILWAY
	WITH			
7	Arb.P./33/2020	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	DR. B N GOGOI SC, RAILWAY
	WITH			
8	Arb.P./34/2020	BEB-DDS-RKD (JV)-NAYAK (JV) Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR H K SARMA MR. R SINGHA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY

9	Arb.P./38/2020	NAYAK INFRASTRUCTURE PVT. LTD. Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR D SENAPATI MR R SINGHA MR S DAS MR H K SARMA MR. M SAHEWALLA	MR. J P MORE SC, RAILWAY
10	Arb.P./7/2021 FIXED	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
11	WITH Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
12	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY
13	Arb.P./20/2021	M/S GSR VENTURES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	MS. S BHATTACHARJEE	MR. S CHAKRABORTY SC, NF RLY
14	WITH Arb.P./22/2021	M/S GSR VENTURES PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	MS. S BHATTACHARJEE	MR. S CHAKRABORTY SC, NF RLY
ORDERS				
15	Review.Pet./111/2019 WITH WP(C) 3248/16 WP(C) 6273/14 REV. PET. 1/16 (ALL D/O), FIXED	SMTI. MITALI GOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DE	GA, ASSAM MR. M J BARUAH FOR CAVEATOR
16	Review.Pet./118/2019 WITH WP(C)/5561/2010 (D/O)	THE BORPATHAR TEA ESTATE Versus ON THE DEATH OF RANJIT DUTTA CHOUDHURY HIS LEGAL HEIRS, SMT. ARCHANA DUTTA CHOUDHURY, i	MR. A SARMA MR. M SARMA MR E SHITIRI	MR. P KALITA MRS. A BHATTACHARYYA
17	Review.Pet./165/2019 WITH WP(C) 6168/19 REV. PET. 117/20 REV. PET. 2/2021(ALL D/O)	MS. NISHA MEDHI AND 19 ORS. Versus SRI AKALESH KALITA AND 35 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, EDU
18	Arb.P./25/2021	M/S B N SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
19	Arb.P./37/2021	M/S NONDOCHAND NAIDING Versus THE ADDITIONAL CHIEF ENGINEER AND ANR	MR. B PATHAK MR. R THADANI MR V KUMAR	MR. R M DAS SC, NCHAC
20	I.A.(Civil)/711/2022 WITH Arb.P./13/2019 (D/O) in Arb.P./13/2019	DAVENDER KUMAR JAIN Versus RAVINDER KUMAR JAIN AND ANR. E	MD K RAHMAN	MR G N SAHEWALLA (R-2) MR. S SAHU (R-2) MR M SAHEWALLA (R-2)

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

56	Cont.Cas(C)/497/2020 B/O	RAMESH CHANDRA ROY Versus PREETOM SAIKIA AND 4 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. D SAIKIA MR. D SAIKIA MR. R MAZUMDAR MR. P K BORAH MR. B GOGOI MS. N PHUKAN MS. N PHUKAN MR A CHALIHA
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ADMISSION

57	WP(C)/2555/2020 FIXED ON 25.07.2022	SURESH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. H MAZUMDER	SC, HIGHER EDU MR. S MUKTAR(R 5 AND R6)
58	WP(C)/5015/2020 FIXED	ISLAM UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 27/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
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17)	MR. S SHARMA	27-07-2022	To	28-07-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/5265/2021 FIXED	AMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B KUMAR	GA, ASSAM SC, HEALTH
ADMISSION				
56	WP(C)/2102/2022 FIXED	DR. PUTUL MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. J PATOWARY (R-6) MR. B DEKA (R-5) MS M BORAH (R-6) MS. B GOGOI (R-6) ASSTT.S.G.I. SC, HEALTH
WITH				
57	WP(C)/2107/2022	DR. (MRS) RANJUMONI KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. B DEKA (R-5) ASSTT.S.G.I. SC, HEALTH

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[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
108	WP(C)/4806/2022 B/O	MD. ABDUL RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 19 ORS.	MR. S ISLAM MR A HAWARI MR. N HUSSAIN	SC, CO OP GA, ASSAM
109	WP(C)/4809/2022 B/O	M/S BORGHAIN ENTERPRISE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B KAUSHIK	SC, EXCISE DEPTT. SC, K A A C
110	WP(C)/4813/2022 B/O	PRADIP DAS Versus THE STATE OF ASSAM AND 6 ORS.	MRS S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, BTC
111	WP(C)/4823/2022 B/O	BABU RAM BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	SC, BTC
112	WP(C)/4826/2022 B/O	KINA RAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS. -H	MR. J LASKAR	SC, BTC
ADMISSION				
113	WP(C)/2404/2022 FIXED AT 2:00 P.M.	CANARA LIGHTING INDUSTRIES PVT LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR. N DEKA MR K TALUKDAR MR A ALAM (p-1,2) MS S SHARMA	MR A SAXENA (R5, R6) MR M KALITA (R-5) MS N BEDI (R-5) MR A RUHELA (R5, R6) SC, HOUSING AND URBAN AFFAIRS SC, GUWAHATI SMART CITY LTD.
	WITH I.A.(Civil)/1646/2022 in WP(C)/2404/2022	INNOVATIVIEW AND ANR Versus CANARA LIGHTING INDUSTRIES PVT LTD AND 5 ORS	MRS P BARUA MR. M KALITA MS N BEDI MR. R KAMAN	GA, ASSAM MR K TALUKDAR

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
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20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 13 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
54	Bail Appln./1774/2022 B/O	NILAM DEKA Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
MOTION				
55	Crl.Pet./705/2022 B/O	ABHIJIT SARMA Versus THE STATE OF ASSAM AND ANR	MR G PHUKAN	PP, ASSAM
56	AB/2024/2022 FIXED	MD. SOLEMAN ALI AND 14 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN	MS. R CHOUDHURY (FOR INFORMANT) MR N RAHMAN (FOR INFORMANT) MS F N ZAMAN (FOR INFORMANT) PP, ASSAM
ADMISSION				
57	Crl.Pet./360/2018 WITH LCR 1 FILE, FIXED	MUSTAFIZUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MD A ALI	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) MRS. K H CHOUDHURY (R2) PP, ASSAM
58	WITH Crl.Rev.P./188/2020	MUSTAFIZUR RAHMAN Versus MUSSTT. REJINA BEGUM	MR. A R SIKDAR MD A ALI	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY
BAIL HEARING (BA)				
59	Bail Appln./1674/2022 FIXED.	SABINA SULTANA Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM

BAIL HEARING

60	AB/498/2022 FIXED.	ALTAB ALI Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR A K DAS	PP, ASSAM
61	AB/920/2022 FIXED.	ROHUL AMIN AND 6 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A PARAMANIK MR. A AHMED MR. I U CHOWDHURY	MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS PP, ASSAM

ORDERS

62	Review.Pet./89/2022 FIXED	ALIA KHANAM Versus JARINA KHATUN AND 8 ORS.	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, ELEM. EDU MR. M U MAHMUD
63	WITH WP(C)/1714/2021	JARINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. M A SHEIKH MS F INTAZ

HEARING

64	CrI.Pet./519/2021 WITH LCR (TWO FILES), FIXED.	BINDITA SEN Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. JYOTIRMOY ROY MR. R C DAS MR. T DEURI MS T WAPANGLA MR. C. SHIL	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
52	Bail Appln./1773/2022 B/O	UMESH MANDAL Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
<u>MOTION</u>				
53	Crl.Pet./715/2022 B/O	NIMSHA KHAN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. T DEURI MR D KALITA	PP, ASSAM
54	Crl.Pet./716/2022 B/O	IMTAJ KHAN Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. T DEURI MR D KALITA	PP, ASSAM
55	Crl.Pet./717/2022 B/O	MD. HAJRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
56	AB/2003/2022 FIXED.	BIKASH BERIA Versus THE STATE OF ASSAM	MR. A CHAMUAH MR. N K KALITA MR. S D ROY	PP, ASSAM
<u>ADMISSION</u>				
57	Crl.Pet./244/2021 WITH LCR 1 FILE, B/O	KAMRUL HOQUE Versus JUHERA BEGUM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	DR. B AHMED (r-1) MR. N HAQUE (r-1) MR. A K AZAD (r-1) PP, ASSAM
58	Crl.Pet./153/2022 B/O	SUJIT DUTTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K BORAH MRS. P KASHYAP	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS PP, ASSAM
<u>BAIL HEARING (BA)</u>				
59	Bail Appln./1369/2022 B/O	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
62	WP(C)/60/2021 AT 2:00 P.M.	DIGANTA HAZARIKA FORCE NO. 045221476 Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
MOTION				
63	WP(C)/4637/2022 FIXED	THANURAM RONGPI AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, P AND R.D. GA, ASSAM
64	WP(C)/4186/2022	PRASANTA BISWAS AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. R PHUKAN	SC, P AND R.D. GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
65	I.A.(Civil)/1236/2022 FIXED in WP(C)/190/2022 WITH WP(C)/190/2022	CHANDRADHAR KALITA AND ANR. Versus PRATIBHA KALITA PRATIBHA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K SINGHA MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR J SINGH	GA, ASSAM GA, ASSAM SC, REVENUE
ADMISSION				
66	WP(C)/5662/2019 FIXED	PRASANTA KUMAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P CHUTIA	GA, ASSAM MR. S BORA SC, GMC SC, G M D A

67	WP(C)/5031/2021 FIXED	MUTALEP ALI Versus THE STATE OF ASSAM AND 16 ORS	MR. I CHOUDHURY MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	SC, PNRD GA, ASSAM MR. M DUTTA (R-8 TO 15) MR. N UDDIN (R-8 TO 15) MR. K K PARASAR (ADDL.PUBLIC PROSECUTOR) MR. M ISLAM (R-8 TO 15) MR S HUSSAIN (R-16,17) MR. S A B KHABIR (R- 16,17)
68	WP(C)/1820/2022 FIXED	MD. FAIZUDDIN ALI Versus THE STATE OF ASSAM AND 4 ORS	H A AHMED MR. R ALI	GA, ASSAM
ORDERS				
69	WP(C)/7314/2019 B/O	HARMOHAN DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	GA, ASSAM MR. R N D SARMA MD E AHMED
70	WP(C)/4224/2022 FIXED	HARI SHANKAR BISWAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MS D DEVI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
51	I.A.(CrI.)/3/2022 AT 10:30 A.M. in CrI.Pet./319/2021 WITH CrI.Pet./319/2021	APURBA KUMAR MEDHI AND 3 ORS Versus MAHANDRA TERANG AND 2 ORS MAHANDRA TERANG AND 2 ORS Versus APURBA KUMAR MEDHI AND 3 ORS	MR. A R MEDHI MR. S CHAMARIA MR. M ALI MR A N SARMAH MR R KALITA	MS. K M SAIKIA MR. A R MEDHI
<u>WITHDRAWAL</u>				
52	CrI.Rev.P./137/2022 B/O	KAZI MONUWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>MOTION</u>				
53	CrI.Rev.P./28/2022 B/O	BABU SHARMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	PP, ASSAM
54	CrI.Rev.P./307/2022 B/O	RAFIKUL ISLAM MONDAL @ ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
55	AB/2068/2022 B/O	CHINMOYANANDA PHUKAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
<u>ADMISSION</u>				
56	CrI.Rev.P./184/2019 B/O	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS D CHOWDHURY	MS. S BISWAS (R2-R4)(SC , Forest) PP, ASSAM
57	CrI.Pet./526/2022 B/O	MD. ROFIQUE EKBAL HASAN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MR. R K JAIN TULIKA BORAH PP, ASSAM

ORDERS

58 Crl.Pet./484/2022 SUBHIT SAIKIA AND 2 ORS MR. S ISLAM PP, ASSAM
B/O **Versus** MR A HAWARI
THE STATE OF ASSAM AND ANR MR S GOGOI

HEARING

59 Crl.Rev.P./524/2019 ATOWAR RAHMAN AND ANR. MR. B CHOWDHURY MR G N SAHEWALLA
WITH LCR (TWO FILES). FIXED. **Versus** PRATIK INFRACOM PVT. LTD. AND ANR. MR. P BORA
MR. A CHETIA
MR H K SARMA

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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17)	MR. S SHARMA	27-07-2022	To	28-07-2022
18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
57	RSA/347/2017 B/O	KEDAR MONDAL and 3. ORS Versus MUSSTT MISIRAN BEWA and 2 ORS	MS.S BHUYAN MR.P MAHANTA MS.P SAHARIA	MS. S HAZARIKA (R1 TO 3) MR A HAQUE (R1 TO 3) MR. A K DAS (R1 TO 3) MR. B HUSSAIN (R1 TO 3)
58	I.A.(Civil)/663/2021 WITH LCR, FIXED in MACApp./65/2021 WITH MACApp./65/2021	ORIENTAL INSURANCE COMPANY LTD. Versus GANESH NAG AND 3 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus GANESH NAG AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA MR SISHIR DUTTA MR S DUTTA	MR. P J SAIKIA (R3) MR D MONDAL (R-1) MR. N I CHOWDHURY (R-1)

LEAVE NOTE OF ADVOCATES FOR 27/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022

16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022
18)	MR B KAUSHIK	27-07-2022	To	03-08-2022
19)	MR A KAKOTI	29-07-2022	To	06-08-2022
20)	MR. R HUSSAIN	28-07-2022	To	29-07-2022
21)	MS. D GHOSH	27-07-2022	To	29-07-2022